

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6002

ANSWERED ON:04.05.2000

DECONTRL OF SUGAR IN OPEN MARKET .

SHANKERSINH VAGHELA;SUKDEO PASWAN;UMMAREDDY VENKATESWARLU

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government are contemplating to do away with the existing practice of releasing monthly and quarterly quota of levy sugar with a view to decontrol the sale of sugar in the open market;

(b) if so, the details thereof;

(c) whether the Government have invited views of the sugar industry and consumers' representatives prior to switching over such a move; and

(d) if so, the details thereof and the reaction of the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

(SHRI V. SREENIVASA PRASAD)

(a) Government issues monthly release orders for levy sugar. Government is not contemplating to do away with the existing practice.

(b), (c) & (d) : Does not arise.